

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GULAM MUSTAFA ENTERPRISES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Gulam Mustafa Enterprises Private Limited
2.	Date of incorporation of corporate debtor	14 th April, 1982
3.	Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100KA1982PTC004720
5.	Address of the registered office and principal office (if any) of corporate debtor	NO. 06, G.M. PEARL 1ST STAGE, 1ST PHASE, BTM LAYOUT, Bangalore, BANGALORE, Karnataka, India, 560068
6.	Insolvency commencement date in respect of corporate debtor (ICD)	29 th February 2024
7.	Estimated date of closure of insolvency resolution process	27 th August 2024 (180 days from ICD)
8.	Name and registration number of the insolvency professional acting as interim resolution professional (IRP)	Balakrishnan Venkatachalam, IBBI/IPA-001/IP-P00229/2017-18/10458
9.	Address and e-mail of the interim resolution professional, as registered with the Board	4C-420, 3rd Floor, Kempe Gowda Underpass Road, (5th Main), Ramamurthy Nagar, Bangalore, Karnataka, 560016 cabalakrishnanip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	4C-420, 3rd Floor, Kempe Gowda Underpass Road, (5th Main), Ramamurthy Nagar, Bangalore, Karnataka, 560016 ip.gmepl@gmail.com
11.	Last date for submission of claims	14 th March, 2024 (14 days from date of appointment of the IRP)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Ramanathan Bhuvaneshwari Reg No: IBBI/IPA-002/IP-N00306/2017-18/10864 2. Shirley Mathew Reg No: IBBI/IPA-001/IP-P01043/2017-2018/11716 3. Narayana Kamma Reg No: IBBI/IPA-002/IP-N01072/2020-2021/13429
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Claims of all Financial Creditors (FCs) and other FCs including Homebuyers MUST be filed using the link https://pda.nesl.co.in/ Those who have already submitted their claims are requested to resubmit their claims using this link. Other creditors may choose to file their claims through the same link.



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Gulam Mustafa Enterprises Private Limited on 29th February 2024.

The creditors of Gulam Mustafa Enterprises Private Limited, are hereby called upon to submit their claims with proof on or before 14th March, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

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Name and Signature of Interim Resolution Professional : Balakrishnan Venkatachalam
Date and Place: : 12nd March, 2024, Bangalore

Additional details published in Corrigendum has been marked in **Yellow Color**.

CORRIGENDUM

This has reference to "Form A Public Announcement" made for "Gulam Mustafa Enterprises Private Limited" that was published on 3rd March 2024 (Sunday) in The Hindu, Bengaluru Edition. In that publication in the points table - in Point Number 4, Company's CIN number is inadvertently mentioned as U70100KA 1982PTC804720 whereas the correct CIN Number is U70100KA1982 PTC004720.


Claims of all Financial Creditors (FCs) and other FCs including Homebuyers **MUST** be filed using the link <https://pda.nesl.co.in/> Those who have already submitted their claims are requested to resubmit their claims using this link.

Other creditors may choose to file their claims through the same link.

Rest of the contents of "Form A of Public Announcement" will remain the same.

PS: A hand holding session shall be provided to the stake holders by NeSL

Sincerely,



Balakrishnan Venkatachalam
Interim Resolution Professional
IBBI/IPA-001/IP-P00229/
2017-18/10458



